

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/378(KB)2020
COMP.APPL/298(KB)2020,
COMP.APPL/1139(KB)2020,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	DIYALI BISWAS VS PARK IMPORTS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Petitioner
Mr. Aditya Gooptu, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. One last chance is given to the Respondent to appear in in this mater, failing which the Respondent would be set *ex parte*.
3. List this matter for arguments on **1st July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**